

**Annexure-1**  
**Name of the corporate debtor: M/S Sagar Power (Norskanka) Private Limited - In Liquidation: List of commencement of liquidation: 04-11-2022; List of stakeholders as on: 29-01-2022**

Sl. No.	Name of creditor	Details of claims received		Details of claims submitted		Status of claims	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	To whom in kind amount of claims submitted	Amount of court/tribunal claims	Amount of amount filed that may be set off	Amount of claims reported	Amount of claims under verification	Remarks, if any
		State of receipt	Amount claimed	Amount of claims admitted	Amount covered by security interest										
1	Public Asset Reconstruction and Securitization Ltd		5,08,09,62.67	2,95,40,79.83	Secured PT	Not Defined	Yes	<p>1. Movable Properties: First Ranking First Charge on movable, the movable and other assets of the Corporate Debtor arising out of the Project Land 1 and Project Land 2, described as follows:-</p> <p>a. Corporate Debtor's (CD) movable properties including movable machinery, spares, equipment, tools motor vehicles, accessories, accounts and book debts, both present and future.</p> <p>b. All right title and interest of the Corporate Debtor under all immovable, all project documents, documents, insurance contracts, patents, lease of land, performance warranties, indemnities that may be furnished in favor of the Corporate Debtor by various counterparties under the project documents.</p> <p>c. All government permits, bank accounts, movable capital of the Corporate Debtor, strength assets such as goodwill.</p> <p>d. By way of floating charge, all other assets of the Corporate Debtor, both present and future, including cash in hand and all other funds administered, other money instruments, investments and securities credited to the Corporate Debtor.</p> <p>2. Chargeable properties: first ranking part pass charge on the land below:-</p> <p>A. All that part and parcel of land measuring area: 0.51 guntas along with building connected therein, plant and machinery and other fixed assets of the 15 megawatt hydro power plant bearing survey number 4672 situated at Rajpur Village, Patna Tahsil, Norkata, South Caste District, Karnataka, owned by the Corporate Debtor and bounded by (Project Land 1) West portion of the property sold to Sanyasirath Haldy, East S. Line, South Survey No. 4672, North S. S. Line and Nakharghat River.</p> <p>B. 01 of those pieces and parcel of land measuring area 10.92 guntas in survey no. 1270B (151 Acres), 1297A and 1201B, situated at Chidambra Village, Patna Tahsil, Norkata Village South Caste District, Karnataka, together with all the buildings, structures, sheds, connected thereto and all the plant and machinery installed therein, owned by the CD; 01 of those pieces and parcel of land measuring area 1.44 guntas in survey number 1841B, 1842B, 1841A, 1841C and 1842C, situated at Barkur Village, Bihangurly Tahsil, South Caste District, Karnataka together with all the buildings, structures, sheds, connected thereto and all the plant and machinery installed therein, owned by N. Manohar Reddy (Project land 2) and</p> <p>C. All those pieces and parcel of land measuring area 12.77 guntas bearing survey nos. 4676, 4675, 4212B-C, 72C, 4673 and 4674 situated at Rajpur Village, Uppinangudi Tahsil, Patna Tahsil, South Caste District, Karnataka, along with buildings, connected therein, plant, machinery and other fixed assets of the 14 megawatt hydro power plant, owned by M. R. Sanyasirath Haldy (Project land 1) &amp;</p> <p>3. First ranking part pass charge by way of registered mortgage on the Project (land) parcel(s) below including the development rights and the Company's share of worth stock in the Projects which was perfected by charge on 08 December 2016.</p> <p>4. Details of the mortgaged assets are provided herewith:-</p> <p>A. Sanyasirath Haldy: All that piece and parcel of land in Survey No. 7172 measuring 1 acre 59 guntas (out of 7 acres) (Project), situated at Nimbekyapura, Bidar taluk, Bidar District, Karnataka. Value of liquidation value at Rs. ₹ 2,27,04,30.</p> <p>B. Sanyasirath Haldy: All that piece and parcel of land in Survey No. 292 measuring 1 acre 10 guntas and land in Survey No. 303 measuring 1 acre 24 guntas (together measuring 2 acre 34 guntas, situated at Diddaghatta Village, Bidar taluk, Bidar District. Value of liquidation value at Rs. ₹ 27,07,07,066.</p> <p>C. Sanyasirath Haldy of Ward: All that piece and parcel of the land bearing Survey No. 292 measuring 1 acre 7 guntas including 3 guntas of khairab land, situated at Karkur Village, Nand Hoba Chikhalpura Tahsil, Bangalore District Value of liquidation value at Rs. ₹ 1,51,13,348.</p> <p>D. Sanyasirath Haldy of Ward: All that piece and parcel of land in Survey No. 241 (under part of Survey No. 241), situated at Anant Bahadur Khair Village, Varthur Hoba, Bangalore East Tahsil measuring 1 acre 10 guntas. Value of liquidation value at Rs. ₹ 30,30,497.</p> <p>E. Hira: All that piece and parcel of the land bearing Survey No. 112 (Old No. 11) measuring 19,285 guntas, situated at Nagurpura Village, Rajur Hoba, Bangalore South Tahsil, Bangalore District (Old No. 11) included in valuation order.</p> <p>F. Sanyasirath Haldy: All that piece and parcel of the land in Survey No. 47 measuring 4 acre 77 guntas and land in Survey No. 52P measuring 1 acre 10 guntas, situated at Nimbekyapura Village, Bidar taluk, Bidar District, Karnataka. Value of liquidation value at Rs. ₹ 1,04,40,000.</p> <p>G. Sanyasirath Haldy: All that piece and parcel of land in Survey No. 701 (old Survey No. 70), measuring 2 acre 26 guntas (including 13 guntas of khairab land), situated at Anjanpura Village, Uthar taluk, Bangalore, Karnataka. Value of liquidation value at Rs. ₹ 7,94,000.</p> <p>H. Project Mohancharan: All that piece and parcel of land comprised in portion of CD No. 1109, measuring East to West 300 feet and North to South 185 feet, (together measuring 55,500 square feet, situated at Rajpur Village (Bidar District), Karnataka.</p> <p>5. First ranking part pass charge by way of hypothecation of all Project Receivables.</p> <p>6. First ranking charge by way of pledge of guarantee shares (Hemang Dikshitar Rural, Chaud Hemang, Ravindra Mahalingappa Medhat and Nanda Ravindra) being 46.6% of the total share capital of the Company in favor of the aforementioned trustee.</p> <p>7. Personal guarantee issued by Hemang Dikshitar Rural, Ravindra Mahalingappa Medhat, Manjunath Vidura Ramachandra.</p> <p>8. PPN of Bank, Insurance and Postman.</p> <p>9. PPN in favor of the Debtor's Trustee for assets principal amount being ₹ 28,750.</p> <p>10. PPN in favor of trustee office.</p> <p>11. First ranking part pass charge by way of hypothecation of all the assets including cash flow and receivables according to or arising out of all the aforementioned Projects.</p>	5,08,09,62.67	2,95,40,79.83					
2	Redcliffe Asset Reconstruction Company Ltd		41,13,68.95	47,13,68.95	Secured PT	Not Defined	Yes	<p>1. First ranking part pass charge by way of registered mortgage on the Project (land) parcel(s) below including the development rights and the Company's share of worth stock in the Projects which was perfected by charge on 08 December 2016.</p> <p>2. Details of the mortgaged assets are provided herewith:-</p> <p>A. Sanyasirath Haldy: All that piece and parcel of land in Survey No. 7172 measuring 1 acre 59 guntas (out of 7 acres) (Project), situated at Nimbekyapura, Bidar taluk, Bidar District, Karnataka. Value of liquidation value at Rs. ₹ 2,27,04,30.</p> <p>B. Sanyasirath Haldy: All that piece and parcel of land in Survey No. 292 measuring 1 acre 10 guntas and land in Survey No. 303 measuring 1 acre 24 guntas (together measuring 2 acre 34 guntas, situated at Diddaghatta Village, Bidar taluk, Bidar District. Value of liquidation value at Rs. ₹ 27,07,07,066.</p> <p>C. Sanyasirath Haldy of Ward: All that piece and parcel of the land bearing Survey No. 292 measuring 1 acre 7 guntas including 3 guntas of khairab land, situated at Karkur Village, Nand Hoba Chikhalpura Tahsil, Bangalore District Value of liquidation value at Rs. ₹ 1,51,13,348.</p> <p>D. Sanyasirath Haldy of Ward: All that piece and parcel of land in Survey No. 241 (under part of Survey No. 241), situated at Anant Bahadur Khair Village, Varthur Hoba, Bangalore East Tahsil measuring 1 acre 10 guntas. Value of liquidation value at Rs. ₹ 30,30,497.</p> <p>E. Hira: All that piece and parcel of the land bearing Survey No. 112 (Old No. 11) measuring 19,285 guntas, situated at Nagurpura Village, Rajur Hoba, Bangalore South Tahsil, Bangalore District (Old No. 11) included in valuation order.</p> <p>F. Sanyasirath Haldy: All that piece and parcel of the land in Survey No. 47 measuring 4 acre 77 guntas and land in Survey No. 52P measuring 1 acre 10 guntas, situated at Nimbekyapura Village, Bidar taluk, Bidar District, Karnataka. Value of liquidation value at Rs. ₹ 1,04,40,000.</p> <p>G. Sanyasirath Haldy: All that piece and parcel of land in Survey No. 701 (old Survey No. 70), measuring 2 acre 26 guntas (including 13 guntas of khairab land), situated at Anjanpura Village, Uthar taluk, Bangalore, Karnataka. Value of liquidation value at Rs. ₹ 7,94,000.</p> <p>H. Project Mohancharan: All that piece and parcel of land comprised in portion of CD No. 1109, measuring East to West 300 feet and North to South 185 feet, (together measuring 55,500 square feet, situated at Rajpur Village (Bidar District), Karnataka.</p> <p>3. First ranking part pass charge by way of hypothecation of all Project Receivables.</p> <p>4. First ranking charge by way of pledge of guarantee shares (Hemang Dikshitar Rural, Chaud Hemang, Ravindra Mahalingappa Medhat and Nanda Ravindra) being 46.6% of the total share capital of the Company in favor of the aforementioned trustee.</p> <p>5. Personal guarantee issued by Hemang Dikshitar Rural, Ravindra Mahalingappa Medhat, Manjunath Vidura Ramachandra.</p> <p>6. PPN of Bank, Insurance and Postman.</p> <p>7. PPN in favor of the Debtor's Trustee for assets principal amount being ₹ 28,750.</p> <p>8. PPN in favor of trustee office.</p> <p>9. First ranking part pass charge by way of hypothecation of all the assets including cash flow and receivables according to or arising out of all the aforementioned Projects.</p>	41,13,68.95	47,13,68.95					